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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Aeronautics Limited and the Department of Defence Production, Ministry of Defence for the year 2006-2007.

(Placed in Library, See No. LT 4558/2006)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Heavy Electricals Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2006-2007.

(Placed in Library, See No. LT 4559/2006)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Kolkata for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Kolkata for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4560/2006)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the North Zone Cultural Centre, Patiala for the year 2002-2003, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Zone Cultural Centre, Patiala for the year 2002-2003.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4561/2006)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the North Zone Cultural Centre, Patiala for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Zone Cultural Centre, Patiala for the year 2003-2004.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4562/2006)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Nava Nalanda Mahavihara, Nalanda, for the year 2004-2005.

(ii) A copy of the Annual Account (Hindi and English versions) of the Nava Nalanda Mahavihara, Nalanda, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nava Nalanda Mahavihara, Nalanda, for the year 2004-2005.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4563/2006)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath, for the year 2004-2005.

(ii) A copy of the Annual Account (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Higher Tibetan Studies, Sarnath, for the year 2004-2005.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 4564/2006)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2003-2004.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 4565/2006)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): I beg to lay on the Table:-

A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the IRCON International Limited and Ministry of Railways, for the year 2006-2007.

(Placed in Library, See No. LT 4566/2006)

(ii) Memorandum of Understanding between the RITES Limited and Ministry of Railways, for the year 2006-2007.

(Placed in Library, See No. LT 4567/2006)

(iii) Memorandum of Understanding between the Konkan Railway Corporation Limited and Ministry of Railways, for the year 2006-2007.

(Placed in Library, See No. LT 4568/2006)

(2) A copy of the Railways (Punitive charges for overloading of wagon) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 377(E) in Gazette of India dated the 23<sup>rd</sup> June, 2006 under section 199 of the Railways Act, 1989.

(Placed in Library, See No. LT 4569/2006)

THE MINISTER OF STATE IN THE DEPARTMENT OF HEAVY INDUSTRY, MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIMATI KANTI SINGH): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English version) between the Scooters India Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2006-2007.

(Placed in Library, See No. LT 4570/2006)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Oil India Limited and Ministry of Petroleum and Natural Gas, for the year 2006-2007.

(Placed in Library, See No. LT 4571/2006)

